

GOVERNMENT OF INDIA  
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION  
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

**LOK SABHA**  
UNSTARRED QUESTION NO. 2016  
TO BE ANSWERED ON 11<sup>TH</sup> FEBRUARY, 2026

**DISTRIBUTION OF FOODGRAINS**

**2016. MD. RAKIBUL HUSSAIN:**

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a): whether the Government has received serious complaints regarding distribution of substandard, damaged, fungus-infested or unfit-for-human-consumption foodgrains under National Food Security Act (NFSA) in Assam;
- (b): if so, the details of such complaints including the quantity of food grains rejected or replaced;
- (c): the details and the number of officials, transport contractors, storage agencies and Fair Price Shop dealers against whom action has been initiated including suspension, penalties, blacklisting or prosecution; and
- (d): whether the Government proposes to introduce stricter quality checks, real-time monitoring and accountability measures to prevent recurrence of such incidents and safeguard the dignity and food security of beneficiaries and if so, the details thereof?

**A N S W E R**  
MINISTER OF STATE FOR MINISTRY OF CONSUMER AFFAIRS,  
FOOD & PUBLIC DISTRIBUTION  
(SHRIMATI NIMUBEN JAYANTIBHAI BAMBHANIYA)

---

(a): No complaint has been received regarding distribution of substandard, damaged, fungus-infested, or unfit-for-human-consumption foodgrains under National Food Security Act (NFSA) in Assam. Additionally, it is also worth mentioning that, the Department has formulated and issued a Quality Control Manual to uniformly maintain the quality standards of foodgrains from procurement, storage and its distribution to the eligible beneficiaries through various social security programmes of GoI.

(b) to (d): Do not arise in view to (a) above.

\*\*\*\*\*